COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 39 OF 2019 &
IA NO.63 OF 2019

Dated : 9th September, 2019

In the matter of:

Tavalgeri Solar Power Project LL.P &Anr. ….Appellant(s)

Vs.

Gulbarga Electricity Supply Company Limited &Anr. ….Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on ***18.09.2019.***

Court Master

Pr/js